



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 07/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 25.10.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 305 applications were considered by the IMWG , out of which total 99 cases were approved (out of which 22 approved on *post-facto* basis, 23 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 54 applications approved subject to clear and unconditional NOC of one IMWG members). 21 applications have been dropped and 01 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 184 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

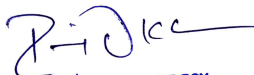
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

S.N	File/Name	Present Status
1.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY000000594AM23	Deferred
2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	Deferred
3.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
4.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
5.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
6.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
7.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred


रंजीत कुमार रॉय /RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry

8.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24	Approved subject to NOC from One Agency
9.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Deferred
10.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000342AM24	Deferred
11.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000348AM24	Deferred
12.	M/s BELLATRIX AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000364AM24	Deferred
13.	M/s NILE CHEMICALS HQRSCMTAPPLY00000428AM24	Approved subject to NOC from One Agency
14.	M/s UPL LIMITED HQRSCMTAPPLY00000552AM24	Approved subject to NOC from One Agency
15.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000555AM24	Approved subject to NOC from One Agency
16.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000572AM24	Deferred
17.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000578AM24	Deferred
18.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Deferred
19.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000582AM24	Deferred
20.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000583AM24	Deferred
21.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000584AM24	Deferred
22.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000601AM24	Deferred
23.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000608AM24	Deferred
24.	M/s GLENMARK LIFE SCIENCES LIMITED HQRSCMTAPPLY00000628AM24	Deferred
25.	M/s DRONA AVIATION PRIVATE LIMITED HQRSCMTAPPLY00000633AM24	Approved subject to NOC from One Agency
26.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000641AM24	Deferred
27.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000642AM24	Approved
28.	M/s REDOX SCIENTIFIC HQRSCMTAPPLY00000686AM24	Deferred
29.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000689AM24	Approved subject to NOC from One Agency
30.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000691AM24	Approved subject to NOC from One Agency
31.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000693AM24	Deferred
32.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000694AM24	Deferred
33.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000695AM24	Deferred
34.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000700AM24	Approved subject to NOC from One Agency
35.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000704AM24	Approved
36.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000714AM24	Approved subject to


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महासिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

		Agency
37.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000720AM24	Approved subject to NOC from One Agency
38.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000723AM24	Deferred
39.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000724AM24	Approved subject to NOC from One Agency
40.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00000725AM24	Deferred
41.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM24	Deferred
42.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000746AM24	Deferred
43.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000750AM24	Deferred
44.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000751AM24	Deferred
45.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000752AM24	Approved subject to NOC from One Agency
46.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000753AM24	Approved subject to NOC from One Agency
47.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000754AM24	Deferred
48.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000763AM24	Deferred
49.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000773AM24	Deferred
50.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24	Approved subject to NOC from One Agency
51.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000775AM24	Approved subject to NOC from One Agency
52.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000778AM24	Approved subject to NOC from One Agency
53.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000783AM24	Deferred
54.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000785AM24	Approved
55.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000786AM24	Deferred
56.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000787AM24	Approved subject to NOC from One Agency
57.	M/s CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE HQRSCMTAPPLY00000789AM24	Deferred
58.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000790AM24	Approved
59.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000796AM24	Deferred
60.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000797AM24	Deferred
61.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000798AM24	Deferred
62.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000799AM24	Deferred
63.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000800AM24	Deferred
64.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000805AM24	Approved
65.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00000806AM24	Deferred
66.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000808AM24	Approved subject to NOC from One Agency

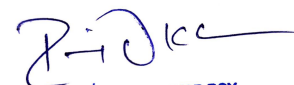
67.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000816AM24	Approved
68.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000817AM24	Approved
69.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000818AM24	Approved subject to NOC from One Agency
70.	M/s SMP INFOTECH HQRSCMTAPPLY00000820AM24	Deferred
71.	M/s INFINEON TECHNOLOGIES SEMICONDUCTOR INDIA PRIVATE LIMITED HQRSCMTAPPLY00000821AM24	Approved subject to NOC from One Agency
72.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000826AM24	Deferred
73.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000827AM24	Deferred
74.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000828AM24	Deferred
75.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000829AM24	Deferred
76.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000830AM24	Approved subject to NOC from One Agency
77.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000831AM24	Approved
78.	M/s N R I TECHNOLOGIES HQRSCMTAPPLY00000833AM24	Approved subject to NOC from One Agency
79.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000834AM24	Approved subject to NOC from One Agency
80.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000836AM24	Deferred
81.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000840AM24	Deferred
82.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000841AM24	Approved subject to NOC from One Agency
83.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000842AM24	Deferred
84.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00000843AM24	Approved
85.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000844AM24	Deferred
86.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000845AM24	Approved subject to NOC from One Agency
87.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00000846AM24	Approved
88.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000848AM24	Approved subject to NOC from One Agency
89.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000850AM24	Deferred
90.	M/s PRECIHOLE MACHINE TOOLS PRIVATE LIMITED HQRSCMTAPPLY00000851AM24	Deferred
91.	M/s ROBUST INDIA HQRSCMTAPPLY00000852AM24	Approved subject to NOC from One Agency
92.	M/s BPE BIOTREE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000854AM24	Approved
93.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000855AM24	Approved
94.	M/s WYNDERZ HQRSCMTAPPLY00000856AM24	Approved subject to NOC from One Agency
95.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000857AM24	Deferred
96.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000859AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

97.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000861AM24	Deferred
98.	M/s K C ENGINEERING WORKS HQRSCMTAPPLY00000862AM24	Deferred
99.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00000863AM24	Deferred
100.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000866AM24	Approved
101.	M/s BIOASPIRE PROCESS SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000869AM24	Deferred
102.	M/s BUCKMAN LABORATORIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM24	Approved subject to NOC from One Agency
103.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000874AM24	Approved subject to NOC from One Agency
104.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM24	Deferred
105.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000877AM24	Deferred
106.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000878AM24	Deferred
107.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Deferred
108.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000881AM24	Deferred
109.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000882AM24	Deferred
110.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000883AM24	Deferred
111.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000884AM24	Deferred
112.	M/s INFUGEN PHARMA PRIVATE LIMITED HQRSCMTAPPLY00000885AM24	Deferred
113.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000886AM24	Deferred
114.	M/s EURO LIFECARE PRIVATE LIMITED HQRSCMTAPPLY00000887AM24	Deferred
115.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000889AM24	Approved
116.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000890AM24	Deferred
117.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000891AM24	Deferred
118.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000892AM24	Deferred
119.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000898AM24	Deferred
120.	M/s HORIZON PHARMA DEVELOPERS HQRSCMTAPPLY00000899AM24	Deferred
121.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000900AM24	Approved
122.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000901AM24	Deferred
123.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000902AM24	Deferred
124.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000903AM24	Deferred
125.	M/s AMERGING TECHNOLOGIES HQRSCMTAPPLY00000904AM24	Deferred
126.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED HQRSCMTAPPLY00000918AM24	Deferred
127.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000919AM24	Deferred
128.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000923AM24	Deferred
129.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00000926AM24	Approved subject to NOC from One Agency
130.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000927AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

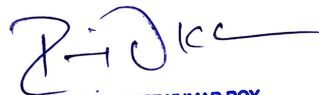
131.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000929AM24	Deferred
132.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000930AM24	Deferred
133.	M/s PSI TRADERS HQRSCMTAPPLY00000932AM24	Deferred
134.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000934AM24	Deferred
135.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000935AM24	Deferred
136.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000936AM24	Deferred
137.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000937AM24	Deferred
138.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000938AM24	Deferred
139.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000939AM24	Approved subject to NOC from One Agency
140.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000940AM24	Deferred
141.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000941AM24	Deferred
142.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000942AM24	Deferred
143.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000943AM24	Deferred
144.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM24	Deferred
145.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM24	Deferred
146.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000946AM24	Deferred
147.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000948AM24	Deferred
148.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000949AM24	Deferred
149.	M/s PVS CHEMICALS HQRSCMTAPPLY00000950AM24	Deferred
150.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000951AM24	Deferred
151.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00000952AM24	Deferred
152.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000954AM24	Deferred
153.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000955AM24	Deferred
154.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000959AM24	Deferred
155.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000982AM24	Deferred
156.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000983AM24	Deferred
157.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000984AM24	Deferred
158.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000985AM24	Deferred
159.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000986AM24	Deferred
160.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000987AM24	Deferred
161.	M/s UPL LIMITED HQRSCMTAPPLY00000988AM24	Deferred
162.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000989AM24	Deferred
163.	M/s ACUTRONIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000991AM24	Deferred
164.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000992AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 शानिपथ एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

165.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000993AM24	Deferred
166.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000994AM24	Deferred
167.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00000995AM24	Deferred
168.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000997AM24	Deferred
169.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000998AM24	Deferred
170.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000999AM24	Deferred
171.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001000AM24	Deferred
172.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001001AM24	Deferred
173.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00001002AM24	Deferred
174.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLYHQRSCMTAPPLY00001009AM24	Deferred
175.	M/s SAISHRADDHA GRAPHITE EQUIPMENTS AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001010AM24	Deferred
176.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001011AM24	Deferred
177.	M/s AGILENT TECHNOLOGIES INDIA PVT LTD HQRSCMTAPPLY00001012AM24	Deferred
178.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001013AM24	Deferred
179.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001014AM24	Deferred
180.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001015AM24	Deferred
181.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001016AM24	Deferred
182.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001017AM24	Deferred
183.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001018AM24	Deferred
184.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001021AM24	Deferred
185.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001022AM24	Deferred
186.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001023AM24	Deferred
187.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001024AM24	Deferred
188.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001025AM24	Deferred
189.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001026AM24	Deferred
190.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001027AM24	Deferred
191.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001030AM24	Deferred
192.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001031AM24	Deferred
193.	M/s SYNERGY HEALTH SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00001032AM24	Deferred
194.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001033AM24	Deferred
195.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001034AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

196.	M/s FLYING WEDGE DEFENCE AND AEROSPACE TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001035AM24	Deferred
197.	M/s SQUARE FEET CERAMICS HQRSCMTAPPLY00001036AM24	Deferred
198.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00001037AM24	Deferred
199.	M/s SECON CONTROLS HQRSCMTAPPLY00001038AM24	Deferred
200.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001040AM24	Deferred
201.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001044AM24	Deferred
202.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001046AM24	Deferred
203.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001047AM24	Deferred
204.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001049AM24	Deferred
205.	M/s IMAGINARIUM RAPID PRIVATE LIMITED HQRSCMTAPPLY00001050AM24	Deferred
206.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001051AM24	Deferred
207.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001052AM24	Deferred
208.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001053AM24	Deferred
209.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001054AM24	Deferred
210.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00001056AM24	Deferred
211.	M/s IDEAL DETONATORS PRIVATE LIMITED HQRSCMTAPPLY00001057AM24	Deferred
212.	M/s SULZER PUMPS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001058AM24	Deferred
213.	M/s SURYAMANI GLASSED STEEL EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00001059AM24	Deferred
214.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00001061AM24	Deferred
215.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001062AM24	Deferred
216.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001063AM24	Deferred
217.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001064AM24	Deferred
218.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001067AM24	Deferred
219.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001068AM24	Deferred
220.	M/s CANPEX CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001074AM24	Deferred
221.	M/s PVS CHEMICALS HQRSCMTAPPLY00001075AM24	Deferred
222.	M/s CANTON LABORATORIES PRIVATE LIMITED HQRSCMTAPPLY00001076AM24	Deferred
223.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001077AM24	Deferred
224.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001078AM24	Deferred
225.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001079AM24	Deferred
226.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपाय महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

	HQRSCMTAPPLY00001080AM24	
227.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM24	Deferred
228.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001085AM24	Deferred
229.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001086AM24	Deferred
230.	M/s DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001087AM24	Deferred
231.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001088AM24	Deferred
232.	M/s UPL LIMITED HQRSCMTAPPLY00001089AM24	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Sl. No	Firm's name and File No.	Remark
1.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s UPL LIMITED HQRSCMTAPPLY00000236AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s ZETATEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000247AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000264AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000176AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000286AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000327AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000347AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s UPL LIMITED HQRSCMTAPPLY00000399AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000306AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000315AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s UPL LIMITED HQRSCMTAPPLY00000397AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s EVERLIGHT INTERNATIONAL HQRSCMTAPPLY00000466AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000632AM24	Approved subject to receipt of clear and un-conditional NOC of one agency

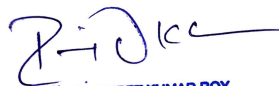
18.	M/s UPL LIMITED HQRSCMTAPPLY00000637AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000639AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000719AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00000748AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00000767AM24	Approved
23.	M/s UPL LIMITED HQRSCMTAPPLY00000770AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000782AM24	Approved subject to receipt of clear and un-conditional NOC of one agency

Cases Which are Approved

Sl. No	Firm's name and File No.	Remark
1.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000710AM24	Approved
2.	M/s EXFO ELECTRO-OPTICAL ENGINEERING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000742AM24	Approved
3.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000835AM24	Approved
4.	M/s UPL LIMITED HQRSCMTAPPLY00000640AM24	Approved
5.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000443AM24	Approved
6.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000702AM24	Approved
7.	M/s LEISTUNG ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00000706AM24	Approved

Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
1.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000690AM24	Approved Post Facto
2.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000705AM24	Approved Post Facto
3.	M/s AKSHAR INTERNATIONAL HQRSCMTAPPLY00000743AM24	Approved Post Facto
4.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000788AM24	Approved Post Facto
5.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000795AM24	Approved Post Facto
6.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000819AM24	Approved Post Facto
7.	M/s DECCAN FINE CHEMICALS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000875AM24	Approved Post Facto
8.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000897AM24	Approved Post Facto
9.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000906AM24	Approved Post Facto
10.	M/s NOKIA SOLUTIONS AND NETWORKS II	Approved Post Facto


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महाविदेशी व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

	HQRSCMTAPPLY00000920AM24	
11.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000921AM24	Approved Post Facto
12.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000922AM24	Approved Post Facto
13.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000947AM24	Approved Post Facto
14.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001008AM24	Approved Post Facto
15.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001028AM24	Approved Post Facto
16.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000739AM24	Approved Post Facto
17.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000867AM24	Approved Post Facto
18.	M/s RAPHE MPHIBR PRIVATE LIMITED HQRSCMTAPPLY00001029AM24	Approved Post Facto
19.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000559AM24	Approved Post Facto
20.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000699AM24	Approved Post Facto
21.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000698AM24	Approved Post Facto
22.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000953AM24	Approved Post Facto

Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Remark
1.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	DROPPED
2.	M/s ASTRA MICROWAVE PRODUCTS LIMITED HQRSCMTAPPLY00000445AM24	DROPPED
3.	M/s B S ENTERPRISES HQRSCMTAPPLY00000755AM24	DROPPED
4.	M/s AGILENT TECHNOLOGIES INDIA PVT LTD HQRSCMTAPPLY00001019AM24	DROPPED
5.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000317AM24	DROPPED
6.	M/s TVH ENERGY RESOURCE PRIVATE LIMITED HQRSCMTAPPLY00000504AM24	DROPPED
7.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00000278AM24	DROPPED
8.	M/s VAIGHAI ANIMAL NUTRITION LIMITED HQRSCMTAPPLY00000439AM24	DROPPED
9.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000467AM24	DROPPED
10.	M/s URMI AGENCIES HQRSCMTAPPLY00000468AM24	DROPPED
11.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000536AM24	DROPPED
12.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000718AM24	DROPPED
13.	M/s RITIKA ENTERPRISES HQRSCMTAPPLY00000769AM24	DROPPED
14.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000196AM24	DROPPED
15.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000197AM24	DROPPED
16.	M/s R.M.PLASTIC HQRSCMTAPPLY00000928AM24	DROPPED


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 निदेशक, उद्देश्य विभाग
 Directorate General of Foreign Trade
 कृषि एवं उद्योग विभाग
 Ministry of Commerce & Industry

17.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000924AM24	DROPPED
18.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000832AM24	DROPPED
19.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000847AM24	DROPPED
20.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000860AM24	DROPPED
21.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000828AM23	REJECTED

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

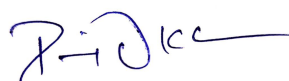
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not physically to the applicant firms and sent through Speed Post only.


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

